

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
LUCKNOW BENCH, LUCKNOW

Original Application No.101/2004.

this the day of 16th March, 2004.

HON'BLE SHRI SHANKER RAJU, MEMBER (J).

HON'BLE SHRI R.K. UPADYAYA, MEMBER (A).

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Raj Kishore aged about 68 years son of Late Shri  
Ishwar Deen Shukla, resident of 101, Kurmanchal  
Nagar, Post-Mahanagar, Lucknow.

Applicant.

By Advocate:-Shri D.D. Bajpai.

Versus.

Union of India through the Secretary Communication  
Deptt. of Post, Dak Bhawna, Parliament Street, New  
Delhi.

2. Chief Postmaster General, U.P. Circle, Lucknow.

3. Director of Postal Services, Lucknow.

4. Senior Supdt. of Post Offices, Lucknow.

... Respondents.

By Advocate:- Shri G.S.Sikarwar.

O R D E R ( ORAL )


( BY SHRI SHANKER RAJU , MEMBER (J) ).

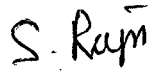
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Heard, Learned Counsel for the parties. It is not  
disputed that the sealed-cover resorted was  
erroneous. We direct the respondents to give  
effect to the sealed-cover within a period of 2  
months from the date of receipt of the copy of this  
order. This , however will be subject to the other

...2...

suitability criteria laid down under the rules. No  
costs.

  
MEMBER (A).

  
MEMBR (J).

Dated:-16.03.2004.  
Lucknow.  
Amit/.